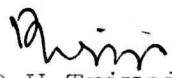


Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman

13/1/1988

Neither applicant nor his advocate present.

Intimation received from the postal authority that the petitioner is expired. The case be posted on 28/1/1988, for further direction. Mr.N.S.Shevde the learned advocate for the respondents present. Advocate for the petitioner be informed by the Registry.

  
(P.H.Trivedi)  
Vice Chairman

a.a.bhatt

OA/263/87

Coram : Hon'ble Mr. P.H. Trivedi : Vice Chairman  
Hon'ble Mr. P.M. Joshi : Judicial Member

28/1/1988

Neither the applicant nor his advocate present.

Mr.N.S.Shevde the learned advocate for the respondent to ascertain and report regarding the petitioner's death. On his doing so the case will be disposed of. The case be fixed on 22nd February, 1988 for further direction.

  
(P.H.Trivedi)  
Vice Chairman

  
(P.M.Joshi)  
Judicial Member

a.a.bhatt

M.A./168/88

in

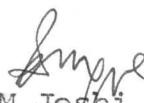
O.A./263/87

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman  
Hon'ble Mr. P.M. Joshi .. Judicial Member

8/03/1988

Learned advocate Mr. N.S. Shevde for the respondents in original application is seeking permission to produce the documents. Allowed. The documents be taken on record. With this order M.A. No. 168 of 1988 is disposed of.

  
( P H Trivedi )  
Vice Chairman

  
( P M Joshi )  
Judicial Member

\*Mogera